W state :	
(a) v sions on a	
cross borde	
(b) if soutcome the	
(c) the crimerelated	
THE M	
CHAVAN) : (a Govt. of Peo	
common inter were discuss	
the Minister f	
A meeting was also held with the Prime Minister. These high level contacts are aimed at achieving long-term stable and good neighbourly relations between the two countries.	
Foreig	
3250. S the Minister	
pleased to st	
(a) whe foreign invest	
(b) if so equity in mark	
(c) the achievements made so far in petroleum secto THE MINISTER OF STATE OF THE MINISTRY C PETROLEUM AND NATURAL GAS (CAPT. SATIS KUMAR SHARMA) : (a) Yes, Sir.	
equity in mar	

	Name of the Company		Equity	· Paid-up Capital
1.	Indo Mobil Limited	IOC	50%	Rs. 18.80 crores
		Mobile Petroleum Corporation	50%	
2.	Bharat Shell Limited	BPCL	49%	Rs. 100 crores
	,	Shell	51%	
3.	Hindustan Colas Ltd.	HPCL	50%	Rs. 5.50 crores
		Colas	50%	
4.	AVI Oil Limited	IOC	25%	
		Balmer Lawrie	25%	
		NYCO SA	50%	
5.	IBP Caltex	IBP	49%	Rs. 20 crores
		Caltex	51%	
6.	Balmer Lawrie-Fuchs	BL	50%	Rs. 4 crores
۰,		Fuchs	50%	

(c) The production of crude oil, gas and refinery crude through put during the year 1994-95 is as under :

ltem	Production	
Crude Oil	-	32.23 MMT
Natural Gas	-	19.388 BCM
Refinery Crude Throughput	-	56.45 MMT

Financial Assistance To Voluntary Organisations

3251. SHRI SHANKERSINH VAGHELA : Will the Minister of WELFARE be pleased to state :

(a) the number of applications for financial assistance received by the Government from various voluntary organisations for welfare programmes in the State of Gujarat during each of the last three years and the current year;

(b) the number of applications approved out of them during the above period alongwith the assistance provided;

(c) the criteria adopted for consideration while sanctioning the assistance;

(d) the number of such applications pending for approval; and

(e) the time by which these applications are likely to be cleared?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) :

(a)	Year	No. of applications received		
	1992-93	47		
	1993-94	67 79 41		
	1994-95			
	1995-96			
	Total		234	
(b)	Year	No. of applications cleared	Amt. Sanctioned (Rs. in Lakhs)	
	1992-93	32	52.52	
	1993-94	37	66.18	
	1994-95	53	119.02	
	1995-96	16	36.16	
Total		138	273.88	